

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO : 26

CP NO.79/241-243/ALD/ 2016,
CA NO. 273/2018, CA NO. 54/2019,
CA NO. 235/2019, CA NO. 236/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : PRAJNAJY SHARMA V/S ALLAHABAD GALVANISING PVT LTD

SECTION : 241/244 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. VIVEK KOHLI, SH. NITIN SHARMA, SH. NIKHIL MATHUR, SH. SANDEEP BHURARIA, ADVS.

COUNSEL FOR RESPONDENT : SH. RAHUL SRIPAT, SH. ANIL KUMAR, PCS SH. NESAR AHMAD, PCS.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up on 23.04.2021 before the Regular Court.

—Sd—

Dated : 04.03.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)